



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,4th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1391/2014	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
2	WP(C)/4167/2014	SMTI HIRONYA PEGU Versus THE STATE OF ASSAM and 8 ORS,	MR.R GOGOI MR.N BORAH	MR. B D KONWAR SR. ADV. (r-8) GA, ASSAM MS M ZOMUANPUII (r-8) MS. D BRAHMA (r-8) SC, EDU
3	WP(C)/2079/2017	AMJED ALI @ AMJAD ALI @ AMJAD ALI SHEIKH and 50 ORS. Versus THE STATE OF ASSAM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
4	WP(C)/3059/2020	ABHIGYA BOROOAH Versus INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD. AND 4 ORS	MR. T ROY MS. B SARKAR	MRS. S KHATANIAR (r- 2,3,5) MR. R DE MS. J PAUL (r-2,3,5)
5	I.A.(Civil)/71/2021 in MACApp./79/2021	UNION OF INDIA AND ANR Versus SMTI. KASANG TISSOPI AND ANR	MRS. A GAYAN	MR. M TALUKDAR (r-1)
	WITH MACApp./79/2021 (Filing Number)	UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)		

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LEAVE NOTE OF ADVOCATES FOR 04/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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16)	MR D K BORDOLOI	04-01-2023	To	04-01-2023
17)	MR. R BORUAH	05-01-2023	To	11-01-2023
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2886/2021	NIREN CHANDRA NATH Versus CHAIRMAN, SBI AND 4 ORS	MR. R C SAIKIA MR S DAS MS. KARABI SAIKIA	MR G JALAN (r-1 to 4)
2	WP(C)/4060/2021	ABHIRAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY	SC, HIGHER EDU
3	WP(C)/4187/2021	ARUN CHANDRA KALITA Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. P NEOG (r-3,4)
4	WP(C)/5660/2021	TINKU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PNRD MR. A ACHARYA
5	WP(C)/7310/2021	RUDRA PEGU Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR P K GOSWAMI MR. B B BORAH	SC, PWD

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6947/2016	SUKUL BASUMATARY and 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR.G TAYE	MS.M D BORAH SC, P & R D SC, K A A C
	WITH			
2	WP(C)/6945/2016	SUKUL BASUMATARY and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MR. G TAYE	MS. M D BORAH SC, P & R D SC, K A A C
	WITH			
3	WP(C)/6951/2016	SUKUL BASUMATARY and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MR.G TAYE	MS S CHAKRABORTY MR. A I KATHAR MS.M D BORAH SC, P & R D MR. C HANSE SC, K A A C
4	I.A.(Civil)/1680/2019 in MACApp./338/2019	ORIOENTAL INSURANCE COMPANY LTD., Versus MUSSTT RUSHNA BEGUM AND 7 ORS	MS. N MODI MR SISHIR DUTTA	
	WITH MACApp./338/2019 (Filing Number)	ORIOENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 7 ORS		
5	CRP(IO)/2/2021	GOBINDA CH DAS Versus SMTI. IRA DAS AND 30 ORS	MR H MAURYA MR. M MALAKAR MS A KALITA	MR. SHEELADITYA MR G BHARADWAJ (R13, R14)
6	Tr.P.(C)./47/2021	SMTI. ASHMITA GOGOI Versus RINKU ELLIOT	MR. M K SHARMA MS. S S SAIKIA	
7	CrI.Pet./666/2021 WITH LCR 1(ONE) FILE	THANGMINLEIN KHONGSAI Versus THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. S P SHARMA MS U SHARMA	PP, ASSAM

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